

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 673 /Confdl. /2021
II-15-02/2005 (Pt. III)

Bilaspur, dated 18 / 08 /2021

Copy of order no. 8695/2390/21-B/C.G./2021 dated 18.08.2021 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Naya Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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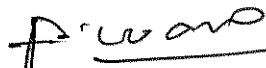
(2)

- (16) Private Secretary to Registrar (I. & E. and Vigilance/ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (19) Shri Onkar Prasad Gupta, District and Sessions Judge, Koriya (Baikunthpur) for information and compliance. **He is directed to take charge at his new place of posting on or before 01.09.2021 and send the taking over charge reports to this Registry at the earliest.** He is also requested that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry.
- (20) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdalpur)/ Koriya (Baikunthpur) / Raigarh/ Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Dhamtari/Mahasamund /Kondagaon/ Surajpur/ Korba /Raipur/Durg/Bilaspur/Surguja (Ambikapur)/Janjgir-Champa for information.
- (21) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G./Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrars (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

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- (29) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL

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GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR (C.G.)

ORDER

Nava Raipur, dated 18.08.2021

F. No. 8695/2390/XXI-B/C.G./2021. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 668/Confdl./2021/II-15-02/2005(Pt.III), Bilaspur, dated 17th August, 2021, by withdrawing the services of the following member of Higher Judicial Service specified in column (2) of the Schedule below, appoints him as Judge, Family Court, as mentioned in column (3) of the Schedule, from the date he assumes charge of office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Onkar Prasad Gupta, District and Sessions Judge, Koriya (Baikunthpur)	Judge, Family Court, Bemetara

आदेश

नवा रायपुर, दिनांक 18.08.2021

क. 8695/2390/21-ब/छ.ग./2021, कुटुंब न्यायालय अधिनियम, 1984 (कमांक 66 सन् 1984) की धारा-4 की उप-धारा (1) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य शासन, एतद्वारा, माननीय छ.ग. उच्च न्यायालय, बिलासपुर की सहमति से एवं ज्ञापन क्रमांक 668/Confdl./2021/II-15-02/2005(Pt.III), बिलासपुर, दिनांक 17.08.2021 के अनुपालन में नीचे दी गई अनुसूची की कण्डिका (2) में उल्लेखित निम्नलिखित उच्चतर न्यायिक सेवा के सदस्य की सेवाएं वापस लेते हुए उनको अनुसूची के कण्डिका (3) में दर्शित अनुसार न्यायाधीश, कुटुंब न्यायालय के पद पर उनके पदग्रहण करने के दिनांक से नियुक्त करता है, अर्थात्:-

स.क.	वर्तमान पदस्थापना के स्थान के साथ न्यायाधीश का नाम	न्यायालय का नाम
(1)	(2)	(3)
1	श्री ओंकार प्रसाद गुप्ता, जिला एन सत्र न्यायाधीश, कोरिया (बैकुण्ठपुर)	न्यायाधीश, कुटुंब न्यायालय, बemetara

By order and in the name of the
Governor of Chhattisgarh,

Sd
(Ram Kumar Tiwari)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

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